NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP No.211/BB/ 2017	-	Admission	252(3)	Property Infra Tech India Pvt. Ltd., Vs ROC	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	P.K. Renol	Perition	S. Jally

ORDER

PCS for Petitioner is present. Await report from ROC-Karnataka, Bangalore. List it on 03/01/2018.

Member (T)

Member(J)